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Cr1.A.No. 1067 OF 2001
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
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.PL70
ITEM NO.101 COURT NO.10 SECTION II
(Part-Heard)

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.1067 OF 2001@@
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ALAMGIR SANI ... APPELLANT(S)

VERSUS

STATE OF ASSAM ... RESPONDENT(S)

Date: 27/11/2002. This/These matter(s) were called on for hearing today.@@
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CORAM:

HON'BLE MR. JUSTICE S.N. VARIAVA
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Appellant (s) Mr. Jaspal Singh, Sr. Adv.
Mr. K.P. Singh, Adv.
Mr. Ranbir Singh Kundu, Adv.
Mr. Rajeev Siroti, Adv.

For Respondent(s) Mr. P.N. Mishra, Sr. Adv.
Mrs. Alka Jha, Adv.
Mr. Anil K. Jha, Adv.

Mr. V.K. Sidharthan, Adv.
Mrs. Krishna Sarma, Adv.
Ms. Asha G. Nair, Adv.
Ms. Meghalee Barthakur, Adv. for
M/s Corporate Law Group

UPON hearing counsel the Court made the following
O R D E R

L.....L.....I.....T.....T.....T.....T.....T.....T.....J.....T.....T.....T.....
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.SP2
Mr. Jaspal Singh, learned senior counsel appearing in support of the appeal commenced his arguments at 10.30 a.m. and concluded at 12.30 p.m. Thereafter, Mr. P.N.Mishra, learned senior counsel started his arguments and concluded at 2.20 p.m. Mr. V.K.Sidharthan, learned counsel addressed the court for ten minutes.
Hearing concluded.
Judgment reserved.

.SP1

Anita (Radha R.Bhatia)@@
AA
Court Master

List of Books@@
CCCCCCCCCCCC
1. 1993 Cr1.Law Journal 3019 at 3022

2. AIR 1973 SC 501
3. AIR 1975 SC 1026
4. AIR 1975 SC 1962
5. 1988 (1) SCC 105 at 130